

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

No. HCM.II/430/pt/2013/\_\_\_\_\_

Dated 25<sup>th</sup> January, 2016

**CORRIGENDUM**

Please read this Registry's notification no.  
HCM.II/403/pt/2013/68 dtd. 13<sup>th</sup> January, 2016 as  
"HCM.II/430/pt/2013/68".

**REGISTRAR GENERAL**

**Memo. No. HCM.II/430/pt/2013/ 117★**

**Dated 25<sup>th</sup> January, 2016**

**Copy to:-**

1. The Director, Printing and Stationery, Meghalaya Government Press with a request to publish this notification in the next issue of the Gazette.
2. The Advocate General, Government of Meghalaya.
3. The Additional Advocate General, Government of Meghalaya.
4. The Registrar-cum-Head Private Secretary to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
5. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
6. The Librarian-cum-Research Officer, High Court of Meghalaya, Shillong.
7. The Private Secretary to Hon'ble Mr. Justice T.N.K. Singh, High Court of Meghalaya, Shillong.
8. The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
- ✓ 9. The System Analyst, High Court of Meghalaya, Shillong for uploading this Notification in the official website.
10. The President/Secretary, High Court Bar Association, Shillong.
11. Office file.

**REGISTRAR GENERAL**